

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 89 of 2013**

**Dated : 26<sup>th</sup> August, 2013**

**Present:**   Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
              Hon'ble Mr. Rakesh Nath, Technical Member

<b>Bangalore Electricity Supply Company Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Karnataka Electricity Regulatory Commission &amp;Anr.</b>	<b>...Respondent(s)</b>

**Counsel for the Appellant(s):**           Mr. Anand K. Ganesan  
  Ms. Swapna Seshadri

**Counsel for the Respondent(s):**

**ORDER**

At the request of learned counsel for the Appellant, post the matter  
for further hearing on **27.08.2013 at Chennai Circuit Bench.**

**(RakeshNath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**